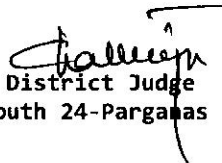


**OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS**

**Order No.429-G Dated-Alipore, the 10th day of September, 2021**


In terms of letter No.3837-RG dated 09.09.2021 of the Hon'ble High Court at Calcutta regarding functioning of the Subordinate Judiciary, all the courts under the judgeship of South 24-Parganas shall remain functional on each working day from 13th September, 2021 onwards. The modalities of functioning of the courts will be in the manner specified in the said letter. Accordingly all the stakeholders are requested to strictly adhere to the direction enumerated therein.

All concerned be informed accordingly.

  
District Judge  
South 24-Parganas

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. All the ADJ/CJ(JD) on probation at Alipore, South 24-Parganas.
6. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip, with a request to circulate this order amongst the learned Advocates.
7. The Chief PP/GP South 24-Parganas, Alipore.
8. All the departments of the Office of the District Judge, Alipore and departments under the control of the Registrar, District Judge's Court, South 24-Parganas, Alipore.
9. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police District.
10. The Deputy Commissioner of Police, South Calcutta Division, 34 Park Street, Kolkata-700016/ C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore.
11. All the Superintendents of the Correctional Homes under the jurisdiction of the judgeship of South 24-Parganas.
12. The CMOH, South 24-Parganas, Department of Health & Family Welfare, M.R.Bangur Hospital Complex, 241 Deshapran Sasmal Road, Tollygunge, Kolkata-700033, with a request to ensure that properly equipped Medical Team(s) are present at the respective court complex of the Sadar(Alipore) and all the Sub-Divisions.
13. The SDLSC, Baruipur/Diamond Harbour/Kakdwip.
14. The Secretary, DLSA, South 24-Parganas, Alipore.
15. The Nodal Officer/ System Officer/Executive Assistant/ Assistant Registrar/Sheristadar/ Translator/Head Clerk. District Nazir/ Nazir of the sub-divisions to take necessary steps for sanitization of District Judge's court complex/ respective courts at sub-division.

  
District Judge  
South 24-Parganas

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